



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 25.05.2026

NOTICE

Please take notice that the following matters listed in the Court – III on 25.05.2026 will not be taken up. The next date of Hearing in the matters is **02.07.2026**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1624 – 1626 of 2025 & I.A. No. 6395, 6396, 6397, 6398, 6399, 6400, 6401, 6403 of 2025	Sun Infonet Pvt. Ltd. Vs. Haryana Telecom Ltd. & Ors. With	Archna Yadav	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
2.	Comp. App. (AT) (Ins) No. 1789 – 1792 of 2025 & I.A. No. 6981, 6982, 6983, 6984, 6986, 6987, 6988, 6985, 6989, 6990, 6991 of 2025	Rama Land & Finance Company Vs. Haryana Telecom Ltd. & Ors. With	Pulkit Deora	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
3.	Comp. App. (AT) (Ins) No. 1648 & 1649 of 2025 & I.A. No. 6501, 6502, 6503, 6504 of 2025 (With Defects)	Deepinder Singh & Ors. Vs. Abhimanyu Singh Mehlawat & Anr. With	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera

4.	Comp. App. (AT) (Ins) No. 1650 – 1656 of 2025 & I.A. No. 6505, 6506, 6507, 6508, 6509, 6510, 6511, 6512, 6513, 6514, 6515, 6516, 6517, 6518, 7033 of 2025 (With Defects)	Madhava Prasad Vs. Abhimanyu Singh Mehlawat & Anr. With	Karan Malhotra	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera
5.	Comp. App. (AT) (Ins) No. 2045 of 2025 & I.A. No. 7996, 7997, 7998, 7999 of 2025	ICL Enterprises LLP & Anr. Vs. Haryana Telecom Ltd. & Ors.	Eshna Kumar	Kumar Anurag Singh Zain A. Khan Dev Aaryan-R3 Dhruv Joshi Vibhav V. Nath Naman Joshi Shivam Gera

By order of Hon'ble Chairperson
-Sd/-
Registrar